NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 132/BB/ 2017	-	For filing objections	Rule-4(1) of IB	Reliance Capital AIF Trustee Company Pvt. Ltd., Vs Fortuna Urbanscape Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
NS	ik. Dilip . Roghunardan	9	an 8663309

MiG Lanjappon Under Bs. Advocates Gadra Legal

ARHWAG. S. (LAWYER INC.)

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. He requested time to file objections. List it on 16/01/2018.

Member (T)

Member (J)